

National Company Law Tribunal

Allahabad Bench

CP NO. 08/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: M/s. MAA Pitambara Commodities & Marketing Pvt Ltd.  
SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate	Petitioner	
2.				

CA No.08/ALD/2018

Advocate, Sh. Shahid Kazmi for the petitioner. Sh. Krishna Dev Vyas proxy for the learned CGSC Pradeep Singh Sisodia. He files report on behalf of the ROC, Kanpur. A copy was served in advance to the petitioner counsel. The petitioner counsel is also filed rejoinder. A copy of the same received by the CGSC.

The case is fixed for 6<sup>th</sup> March, 2018,

Date: 12/02/2018

Typed by  
Md. Zaid  
(Stenographer)

Sd \_\_\_\_\_  
H.P. Chaturvedi,  
Member(Judicial)